

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.310

IB-809/ND/2021

IN THE MATTER OF
Metalite Eco Future Labs (P) Ltd

..APPLICANT

SECTION

U/s 10 IBC, 2016

Order delivered on 16.11.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Mr. Dhurv Gupta, Advocate

For the respondent :

ORDER

Mr. Dhurv Gupta, Ld. Counsel appears on behalf of the Applicant.

Heard in part.

List on 17.11.2022.

—Sd—

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

—Sd—

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Surjit